


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 78/BB/17	-	For further arguments on maintain-ability	73(4)	Mrs Padmavathy Ramachandran Vs Anytime Medicare Services Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASHOK ATUR 9663309317	Petitioner	

The matter is listed today for admission. Counsel for petitioner is present. The Tribunal considers issuing of notice to the respondent is necessary before passing any order on this application regarding maintainability. Counsel for petitioner has filed written submissions.

Issue notice to the Respondent. Registry to prepare notice and counsel for petitioner is directed to collect the notice from the Registry and serve on the respondent.

List it on 20.10.2017.


MEMBER (J)


MEMBER (T)